

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

SUPPLEMENTARY CAUSE LIST DATED **15.10.2025** (WEDNESDAY)

CHENNAI BENCH (**HYBRID MODE**)

10.30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Delivery of Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 378/2025 For Condone Delay IA No. 1119/2025	Srinivas Kalluri & Anr. Vs Birendra Kumar Agarwal, RP Manjeera Retail Holdings Pvt Ltd & 2 Ors WITH	Mr. K Venkatesan	
2.	Comp App (AT) (CH) (Ins) No. 380/2025 For Condone Delay IA No. 1122/2025	Gorinka Pratyusha Vs Birendra Kumar Agarwal, RP of Manjeera Retail Holdings Pvt Ltd & 2 Ors	Mr. K Venkatesan	
3.	IA No. 1210/2025 (For Intervention) in Comp App (AT) (CH) (Ins) No. 424/2023 For Stay IA No. 1292/2023 For Exemption IA No. 1291/2023	Satheesh Babu VK Vs Dileep KP, RP WITH	Mr. Pawan Jhabakh	Ms. Reetha D
4.	IA No. 1214/2025 (For Intervention) in Comp App (AT) (CH) (Ins) No. 425/2023 For Stay IA No. 1294/2023 For Exemption IA No. 1296/2023	Saleesh K Satheesh Vs Dileep KP, RP WITH	Mr. Pawan Jhabakh	Ms. Reetha D
5.	IA No. 1215/2025 (For Intervention) in Comp App (AT) (CH) (Ins) No. 426/2023 For Stay IA No. 1298/2023 For Exemption IA No. 1297/2023	Rajesh KS Vs Dileep KP, RP WITH	Mr. Pawan Jhabakh	Ms. Reetha D
6.	IA No. 1226/2025 (For Intervention) in Comp App (AT) (CH) (Ins) No. 427/2023 For Stay IA No. 1301/2023 For Exemption IA No. 1300/2023	Bindya Saleesh Vs Dileep KP, RP WITH	Mr. Pawan Jhabakh	Ms. Reetha D

7.	Comp App (AT) (CH) (Ins) No. 113/2024 For Stay IA No. 307/2024	Satheesh Babu VK Vs State Bank of India WITH	Mr. Pawan Jhabakh	Mr. Pranava Charan
8.	Comp App (AT) (CH) (Ins) No. 114/2024 For Stay IA No. 309/2024	Saleesh K Satheesh Vs State Bank of India	Mr. Pawan Jhabakh	Mr. Pranava Charan
9.	Comp App (AT) (CH) (Ins) No. 446/2025	RCC E-Construct Pvt Ltd Vs J Ramkumar & 6 Ors.	Mr. Praveen R	

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By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in